

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
RAJYA SABHA
UNSTARRED QUESTION NO. 3329
ANSWERED ON 20.03.2026

PLAN TO MONETISE RAILWAY ESTATES AND LAND PARCELS

3329 SHRI P. P. SUNEER:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Government is considering a plan to monetise assets worth ₹1.4 lakh crore by recycling railway estates and land parcels through leasing and public private partnership (PPPs) under the National Monetisation Pipeline 2.0, during years 2026- 2030; and
- (b) if so, the details of the plan and steps being taken in this regard?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)

(a) & (b) : The vacant railway land, which is not required by Railways for its immediate operational needs, is entrusted to RLDA by the Ministry of Railways. This land is utilized for commercial development, wherever feasible, to mobilize additional financial resources for the purpose of non-fare revenues. The sites are mainly entrusted for the purposes of commercial development, colony redevelopment etc.

So far, about 1,308 hectares of railway land has been entrusted to the Rail Land Development Authority (RLDA) for commercial development. Further efforts include promoting Transit-Oriented Development (TOD) around major stations. Multi-Modal Transport Hub (MMTH) concept is also being leveraged to utilise the potential of additional permissible built-up space for commercial use.
